

<i>(Amount in Rupees)</i>		
1	2	3
10.	Assam	6,53,000.00
11.	West Bengal	2,00,000.00
12.	Gujarat	1,15,000.00
13.	Manipur	12,000.00
14.	Bihar	11,42,5000.00
15.	Pondicherry	20,000.00
16.	Andaman & Nicobar Islands	75,000.00
		1,28,09,000.00

Out of the budget provision for various Coconut Development Board programmes for the year of Rs. 140.09 lakhs, Rs. 128.09 lakhs has been allotted to various states. The balance Rs. 12.00 lakhs is earmarked for the publicity and extension activities of the Board, surveys and evaluation studies, etc.

#### **Lendi Project**

1232. DR. VENKATESH KABDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any proposal has been made by the Maharashtra or Andhra Pradesh Government to allocate more funds for the Lendi Project in Nanded district of Maharashtra;

(b) if so, the details thereof; and

(c) the allocations made or proposed to be made by Union Government for this project during 1990-91?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c). The Government of Maharashtra and Andhra Pradesh have been advised to prepare a modified project proposal after reaching an inter-State agreement regarding utilisation of water and sharing of the costs.

#### **Reported Approach by ULFA to United Nations**

1233. SHRI BALASAHEB VIKHE PATIL:  
SHRI GANGA CHARAN LODHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the new item captioned "ULFA moves UN for recognition" appearing in the "Times of India" dated 8 December, 1990 stating inter-alia the re-

ported decision of ULFA to approach the United Nations and plead their case for separation of Assam from rest of the country; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYACHARAN SHUKLA):

(a) Yes, Sir.

(b) The UN Charter specifically states that the UN shall not "intervene in matters which are essentially within the domestic jurisdiction of any state". Any move to involve the UN in the internal affairs of India is unacceptable.

#### **Widening of National Highways in Punjab and Haryana**

1234. SHRI KAMAL CHAUDHRY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Punjab and Haryana Governments have submitted proposals to the Union Government for widening of National Highways in Punjab and Haryana during the last three years;

(b) if so, the details thereof, State-wise and the action taken thereon by the Union Government; and

(c) the number of roads declared as National Highways in Punjab and Haryana so far separately?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). Yes, Sir. The position of these proposals is explained in the attached statement-I.

(c) Total list of the National Highways declared in Punjab and Haryana so far is given in the attached Statement-II.